

be continued and strengthened during the Seventh and Eighth Plans. Through these, it is expected that new technologies in this area would be exploited on a large scale by industries for the benefit of the society and raising the quality of life. Through the implementation of these programmes, it can be expected that by the turn of the century, the country would have developed a large capability to solve many of its major problems in the areas of health, agriculture, energy and industry and in fact could be in a position to share technology and know-how with other developing countries.

Assistance of cultural activities based institutions etc.

4333. SHRIMATI PATFL RAMABEN RAMJIBHAI MAVANI : Will the Minister of CULTURE be pleased to state :

(a) whether Government give assistance to institutions, organisations and societies engaged in cultural activities;

(b) if so, the criteria for giving assistance;

(c) the procedure laid down for giving the assistance;

(d) how much amount had been given to various such institutions etc. in different parts of India during 1984 and 1985; and

(e) the names and addresses of such institutions etc. in Gujarat whom the assistance was given during 1984 and 1985 (upto 30.6.85) and the amount each one received ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) Yes, Sir. Financial assistance is given to registered voluntary organisations engaged in cultural activities for different purposes e.g. buildings & equipments, production, maintenance and establishment, library and documentation and for conducting research in different aspects of Indian Culture, and for maintenance of public libraries, museums and preservation of manuscripts.

(b) and (c). Assistance is given to various institutions on the basis of their contribution in the field, grant/donations received from other sources, and existing facilities in the region etc.

Applications from registered voluntary organisations are invited each year, generally through the State Governments/Union Territories and the State Akademis concerned or through advertisement for some of the schemes. Applications of eminent institutions having a good standing in the field may also, however, be received direct and considered on merit. The applications are dealt with on the basis of the recommendations of the Expert Committees constituted for the purpose.

(d) A sum of Rs. 178.10 lakhs have been given to various institutions during 1984-85.

(e) A statement is given below.

Statement

Name of the Scheme	Name of the institution	Amount
1	2	3
Scheme of Building Grants to Cultural Organisations	1. Kadamb School of Kathak Dance, Ahmedabad.	Rs. 6,250/-
	2. Sri Bharatiya Sangit Uttejak Mandal Golsheri Patan-384265	Rs. 5,000/-
	3. Rashtriyashala Manhar Plot, Rajkot.	Rs. 32,500/-
	4. Darpana Academy of Performing Arts, Ahmedabad.	Rs. 18,750/-
Scheme of Financial assistance to Dance-Drama Ensembles etc.	1. Darpana Academy of Performing Arts, Ahmedabad.	Rs. 2,80,000/-
	2. Kadamb School of Kathak Dance, Ahmedabad.	Rs. 20,000/-
Scheme of financial Assistance Research Support to Institutions/Organisations/Societies engaged in cultural activities	1. Shreyas Kala Kendra, Ambawadi, Ahmedabad.	Rs. 10,000/-
Scheme of financial assistance to the Voluntary Educational organisations working in the field of Public Libraries	1. Gulabchand Talakchand Sheth Library, Sardar Samrak Bhavan, Rajkot.	Rs. 9,000/-
	2. Chimanlal Mangaldas Library Managed by Gujrati Sahitya Parshad, Ashram Road, Ahmedabad.	Rs. 10,000/-
	3. Shrimant Tateshinrao Sarvajanic Pustakalaya, Patan (North Gujarat).	Rs. 10,000/-
	4. Vagara Yuvak Mandal Sarvajanic Public Library, Vagara, Bharuch.	Rs. 5,000/-
	5. Shri Suryapur Sanskrit Pathshala Mandal, conducted public library, Amaliram, Surat.	Rs. 15,000/-
	6. Parekh Vallabharam Hemchand General Library, Visnagar.	Rs. 15,000/-

1	2	3
Scheme of Financial assistance of preservation of Manuscripts	1. L.D. Institute, Ahmedabad.	Rs. 1,03,125/-
	2. B.J. Institute of Learning and Research, Ahmedabad.	Rs. 97,500/-
	3. Gujarat Ayurved University Jamnagar.	Rs. 1,84,872/-
Scheme of financial assistance for the reorganisation and development of other Museums.	1. Vechaar, Ahmedabad.	Rs. 15,000.00
	2. Nehru Foundation for Development, Ahmedabad.	Rs. 18,750.00
	3. Shreyas Foundation, Ahmedabad.	Rs. 32,500.00
	4. Shri Girdharbhai Sangrahalaya, Amreli, Gujarat.	Rs. 6,250.00
	5. Oriental Institute, M.S. University, Baroda.	Rs. 13,750.00
	6. Shri Girdharbhai Sangrahalaya Amreli, Gujarat (1985-86)	Rs. 25,000.00

Human Rights Commission for India

4334. DR. G. VIJAYA RAMA RAO :
SMT. KISHORI SINHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chief Justice of India has mooted the idea of Human Rights Commission for rooting out deep-rooted prejudices based on race, colour, sex, caste, creed and religion etc; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Government have taken note of reports appearing in certain sections of the Press regarding observations

of the Chief Justice of India suggesting setting up of a Human Rights Commission. Government are not aware of the deficiencies in the present system in the context of which the suggestion has been made. Government are of the view that the makers of the Indian Constitution had after a deep study drafted a Constitution suited to our genius and a system so carefully built up needs to be corrected only if there are overwhelming by compelling considerations.

Plan for energy plantation

4335. SHRI YASHWANTRAO GADAKH PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have chalked out a plan for energy plantation on 1.5 million hectares of substandard soil or waste land to augment the non-conventional energy sources; and

(b) if so, the details thereof ?